

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:741
ANSWERED ON:14.08.2012
STATUTORY DEVELOPMENT BOARD
Sainuji Shri Kowase Marotrao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Union Government has received any request from the State Government of Maharashtra for setting up of an independent Statutory Development Authority for the Konkan region;
- (b) if so, the details thereof and the status of the said proposal; and
- (c) the time by which the said proposal is likely to be finalized along with the reasons for the delay in finalizing the proposal?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Yes, Madam. The Government of India has received a Resolution passed on 20th February, 2005 by both the Houses of Maharashtra State Legislature recommending the establishment of a separate Development Board for Konkan region of the State. The Planning Commission, who were consulted in the matter are of the view that backwardness by itself is not a reason for constitutional amendment for establishing a separate Development Board for Konkan region as there are other instruments available to the Centre and State Governments to gear up their developmental machinery. The matter was referred back to Planning Commission in 2007 for re-examination in view of the persisting demand of Government of Maharashtra. However, they reiterated their earlier view.